

ITEM NO.804

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Cr1.) No. 5507-5508/2022

(Arising out of impugned final judgment and order dated 20-05-2022 in CRLA No. 88/2022 27-05-2022 in CRLWP No. 325/2022 passed by the High Court Of Judicature At Bombay At Nagpur)

KANCHAN & ANR.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

SLP(Cr1.) NO. 5516/2022

Date : 02-06-2022 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLI
(VACATION BENCH)

For Petitioner(s) Mr. Shakul R Ghatole, Adv.
Mr. Nitesh S., Adv.
Mr. Vatsalya Vigya, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow, i.e, 03.06.2022.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[RANJANA SHAILEY]
COURT MASTER (NSH)